

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 58**

**TO BE ANSWERED ON THE 7TH DECEMBER, 2022/ AGRAHAYANA 16, 1944
(SAKA)**

DEATH OF CAPF JAWANS

58. SHRI ABIR RANJAN BISWAS:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of Central Armed Police Forces (CAPFs) jawans died during last five years due to firing by colleagues, year-wise;

(b) the details of the major reasons behind such incidence;

(c) the details of the steps taken to stop such incidents;

(d) whether compensation to the family of the victims is equivalent to that of fallen soldiers; and

(e) if not, the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) The total number of jawans died during last five years in Central Armed Police Forces (CAPFs) due to firing by colleagues, year-wise, is as under:-

Force	2017	2018	2019	2020	2021	2022	TOTAL
AR	-	-	-	-	1	-	1
BSF	1	6	-	3	2	5	17
CISF	5	-	-	3	-	1	9
CRPF	4	2	5	3	8	-	22
ITBP	-	-	6	-	-	-	6
NSG	-	-	-	-	-	-	0
SSB	-	-	-	2	-	-	2
TOTAL	10	8	11	11	11	6	57

(b) Causes / circumstances behind most of such cases are found to be generally personal and domestic problems like marital discord, personal enmity, mental illness, depression and financial related ones.

(c) Improvement in working conditions of CAPFs, Assam Rifles (AR) & National Security Guard (NSG) is an ongoing continuous process. The measures undertaken to promote mental health and well-being of jawans in CAPFs, Assam Rifles (AR) & National Security Guard (NSG) are given in Annexure.

(d) & (e) NoKs of fallen soldiers get more compensation than the NoKs of victim in firing by colleagues, as they are killed in action.

Referred to in reply to Part (c) of Rajya Sabha Unstarred Question No.58 for answer on 07.12.2022.

Measures undertaken to promote the mental health and well-being of CAPFs' personnel inter alia include:

- (i) Transparent policies for transfer and leave are in place. Choice posting is considered to the extent possible after the personnel have served in hard area. The hospitalization period due to injuries while on duty is treated as on duty.
- (ii) Regular interaction of officers with troops to find out and redress their grievances.
- (iii) Ensuring adequate rest and relief by regulating duty hours.
- (iv) Improving living conditions for troops, providing adequate recreational/entertainment, sports, communication facilities, etc. Crèche facility is also provided at various establishments (where feasible) to facilitate female employees.
- (v) Facility of retention of government accommodation at the place of last posting (for keeping the family) while posted in North-Eastern (NE) States (except for Group-‘A’ service), Jammu & Kashmir (J&K) and Ladakh and Left Wing Extremism (LWE) affected areas.
- (vi) Providing better medical facilities as well as organizing talks with specialists to address their personal and psychological concerns and organizing meditation & yoga routinely for better stress management.
- (vii) Adequately compensating the troops deployed in difficult areas.
- (viii) Other welfare measures like facility of Kendriya Police KalyanBhandar (KPKB), scholarship for wards, etc. Air courier services have also been provided to personnel deployed in NE States, J&K, Ladakh and LWE affected areas.
- (ix) Designating retired CAPF personnel as ex-CAPF personnel for better identity and community recognition.
- (x) To reduce stress level, the "Art of Living" courses are being conducted which have positive impact on participants.
- (xi) Promotions are released regularly to eligible personnel as and when vacancies arise. Financial benefits under Modified Assured Career Progression (MACP) are given at 10, 20 & 30 years of service in case promotion does not take place for want of vacancies.
- (xii) A Task Force has been set up in October, 2021 to suggest remedial measures for prevention of suicides & fratricide in CAPFs & Assam Rifles.